

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

50. C.P. 41/(MB)/2019

**CORAM:**

**SHRI SHYAM BABU GAUTAM**  
**HON'BLE MEMBER (T)**

**JUSTICE P. N. DESHMUKH (Retd.)**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2022**

**NAME OF PARTIES: - Chandrakant Kondu Pawar**

**V/s**

**Zenith Birla (India) Ltd**

**APPEARANCE :**

**FOR PETITIONER : Absent.**

**FOR RESPONDENT : Adv. Vandana Tiwari**

**Section: 73(4) of the Companies Act, 2013**

**ORDER**

The matter is convened through Virtual Hearing (VC).

Due to paucity of time, this matter could not be taken up. List the  
matter for hearing on **19.01.2023**.

**Sd/-**

**SHYAM BABU GAUTAM**  
**Member (Technical)**  
28.11.2022  
*AARTI*

**Sd/-**

**JUSTICE P. N. DESHMUKH**  
**Member (Judicial)**